

No.**GOB(I) 39(1)/2024**

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: **21<sup>ST</sup> SEPTEMBER 2024**

**NOTIFICATION**

In compliance of the Order dated 19.05.2023 of the Hon'ble Supreme Court of India in Writ Petition (Civil) No.643/2015 (*All India Judges Association v. Union of India & others*), the Government of Karnataka vide its Order No.DPAR 52 SHC 2023 dated 02.02.2024 and Corrigendum No.DPAR 52 SHC 2023 dated 28.02.2024 has increased the percentage of posts earmarked for grant of functional promotion as District Judge (Selection Grade) from the existing 25% to 35% of the cadre strength of District Judges with effect from 01.01.2020. In view of the above and subsequent re-assignment of vacancies to the District Judges who were granted such functional promotion earlier, the revised date of grant of functional promotion as **District Judge (Selection Grade)** to the following District Judges (Entry Level) are as under, in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006 and LAW-LCE/2014/2022 dated 29.10.2022 in the pay scale of Rs.163030-219090:

<b>Sl. No.</b>	<b>Name of the District Judge (Entry Level) Sri /Smt.</b>	<b>Date of Entry into the cadre of District Judge</b>	<b>Date of functional promotion as District Judge (Selection Grade) already granted</b>	<b>Revised date of grant of functional promotion as District Judge (Selection Grade)</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1.	G.A. Manjunatha	27.08.2015	30.08.2020	27.08.2020
2.	H.R. Radha	24.08.2015	01.09.2020	24.08.2020
3.	K.C. Sadanandswamy @ Sadanandswamy Kabbinakanthimath	24.08.2015	01.09.2020	24.08.2020
4.	Ron Vasudev	27.08.2015	20.09.2020	27.08.2020

1	2	3	4	5
5.	M. Jagadeeswara	31.08.2015	24.09.2020	31.08.2020
6.	B. Venkatesha	24.08.2015	01.11.2020	24.08.2020
7.	Kudavakkaliger Mahadevappa Gangappa	29.08.2015	01.11.2020	29.08.2020
8.	Kiran Siddappa Gangannavar	27.08.2015	01.01.2021	27.08.2020
9.	Hosamani Pundalik	28.08.2015	01.03.2021	28.08.2020
10.	Hemavathi	27.08.2015	01.04.2021	27.08.2020
11.	Mahavarkar D. Gulzarlal	26.08.2015	01.06.2021	26.08.2020
12.	Biradar Devendrappa N.	31.08.2015	01.06.2021	31.08.2020
13.	Kasanappa Naik	31.08.2015	02.06.2021	31.08.2020
14.	S. Gopalappa	27.08.2015	02.06.2021	27.08.2020
15.	Vela Damodar Khoday	24.08.2015	02.06.2021	24.08.2020
16.	G.L. Lakshminarayana	27.08.2015	02.06.2021	27.08.2020
17.	Prabhavathi G.	01.09.2015	02.06.2021	01.09.2020
18.	Nagaveni	29.08.2015	02.06.2021	29.08.2020
19.	Pavanesh D.	01.02.2016	02.06.2021	01.02.2021
20.	Marulasiddaradhya H.J.	01.02.2016	02.06.2021	01.02.2021
21.	Santhosh Gajanan Bhat	01.02.2016	02.06.2021	01.02.2021
22.	Hareesha A.	01.02.2016	02.06.2021	01.02.2021
23.	Sudindranath S.	01.02.2016	02.06.2021	01.02.2021
24.	Parameshwara Prasanna B.	01.02.2016	02.06.2021	01.02.2021
25.	T.P. Ramalinge Gowda	01.02.2016	02.06.2021	01.02.2021
26.	Syed Baleegur Rahaman	01.02.2016	04.06.2021	01.02.2021
27.	Manjappa Hanamantappa Annayyanavar	30.05.2016	04.06.2021	30.05.2021
28.	Vineetha Premnath Shetty	30.05.2016	04.06.2021	30.05.2021
29.	Devaraja Bhat M.	30.05.2016	06.06.2021	30.05.2021
30.	Jerald Rudolph Mendonca	30.05.2016	06.06.2021	30.05.2021
31.	K.M. Rajashekar	30.05.2016	11.06.2021	30.05.2021
32.	K.L. Ashok	31.05.2016	11.06.2021	31.05.2021
33.	Basappa Balappa Jakati	30.05.2016	11.06.2021	30.05.2021
34.	Siddalinga Prabhu	30.05.2016	28.07.2021	30.05.2021
35.	N. Krishnaiah	30.05.2016	01.08.2021	30.05.2021

1	2	3	4	5
36.	Gopalkrishna Rai T.	30.05.2016	01.08.2021	30.05.2021
37.	D. Puttaswamy	30.05.2016	01.08.2021	30.05.2021
38.	Latha Kumari M.	30.05.2016	01.12.2021	30.05.2021
39.	Mallikarjun Ningappa Sounshi	30.05.2016	01.01.2022	30.05.2021
40.	S.T. Devaraja	09.06.2017	01.07.2022	09.06.2022
41.	Shankarappa Nimbanna Kalkani	12.06.2017	01.07.2022	12.06.2022
42.	R. Ravi	19.06.2017	01.07.2022	19.06.2022
43.	Lokappa N.R.	22.06.2017	07.09.2022	22.06.2022

BY ORDER OF THE HIGH COURT,

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

**Copy for information and necessary action to:-**

1. Sri. G.A. Manjunatha, Prl. District and Sessions Judge, Kolar.
2. Smt. H.R. Radha, Director, Karnataka Mediation Centre, Bengaluru.
3. Sri. K.C. Sadanandswamy @ Sadanandswamy  
Kabbinkanthimath, Prl. District and Sessions Judge, Haveri.
4. Sri. Ron Vasudev, Prl. District and Sessions Judge, Chitradurga.
5. Sri. M. Jagadeeswara, Presiding Officer, Industrial Tribunal, Bengaluru.
6. Sri. Kiran Siddappa Gangannavar, Prl. District and Sessions Judge, Udupi.
7. Sri. Hosamani Pundalik, Prl. District and Sessions Judge, Kodagu-Madikeri.
8. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru – *with a request to serve a copy of this notification to the Officers concerned.*

9. Sri. Kasanappa Naik, Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
10. Sri. Pavanesh D., District Judge, OOD, Registrar, Hon'ble Supreme Court of India, New Delhi.
11. Smt. Vineetha Premnath Shetty, Registrar, Karnataka State Administrative Tribunal, Bengaluru.
12. Sri. Jerald Rudolph Mendonca, Addl. Registrar (Judicial), High Court Bench at Dharwad, Dharwad.
13. Sri. K.L. Ashok, Addl. Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
14. The Prl. City Civil and Sessions Judge, Bengaluru City – *with a request to serve a copy of this notification to the Officers concerned.*
15. The Prl. District and Sessions Judge – Bengaluru Rural District/ Bagalkot/Ballari/Chikkaballapura/Chitradurga/Davanagere/ Dharwad/Haveri/Mandya/Mysuru/Raichur/Ramanagara/ Shivamogga/Tumakuru – *with a request to serve a copy of this notification to the Officer/s concerned.*
16. The Prl. District and Sessions Judge, Belagavi/Bidar/ Chamarajanagar/Chikkamagaluru/D.K. Mangaluru/Gadag/ Hassan/Kalaburagi/Koppal/U.K. Karwar/Vijayapura/Yadgir.
17. Sri. B. Venkatesha, District Judge (Retired), M.I.G.-7, Sri. Bhairaveshwara Nilaya, 10<sup>th</sup> Cross, Near Oxford School, KHB 2<sup>nd</sup> Stage, (Kuvempu Nagara), 2<sup>nd</sup> Stage, Beeranahalli Tank Bed, Hassan.
18. Sri. Kudavakkaliger Mahadevappa Gangappa, District Judge (Retired), Dundi Oni, Hosayallapur, Dharwad – 580 001.
19. Sri. Devaraja Bhat M., District Judge (Retired), Sri. Siddhi, No.39, Aryan Grand Residency, Byagadadenahalli Village and Post, Anekal Taluk, Bengaluru Urban District, Bengaluru – 562 106.
20. Sri. N. Krishnaiah, District Judge (Retired), No.303, 1<sup>st</sup> Floor, 4<sup>th</sup> Cross, 60 Feet Road, Opp: While Castle Apartment, Talakaveri Layout, Amruth Halli, Bengaluru – 560 092.
21. Sri. Mallikarjun Ningappa Sounshi, District Judge (Retired), No.8/1, Pragati Shree Nilaya, 3<sup>rd</sup> Cross, Shirur Park Road, Malleshwaram, Bengaluru.
22. Sri. S.T. Devaraja, District Judge (Retired), S/o. Late Sri. S.B. Thukaram, No.75, 2-A Main Road, Opp: Swimming Pool, Vijayanagar Layout, Hosanagar Road, Sagar – 577 401.

23. Sri. R. Ravi, District Judge (Retired), No.43, Infocity, Raghunathpura, K.V. Narayan Layout, Scout Camp Road (Near Laxmi Catering), Doddaballapur, Bengaluru Rural District, Karnataka. PIN: 561 203
24. The Accountant General (A & E) in Karnataka, Bengaluru.
25. The A.R.(S.S.)-cum-PPS to Hon'ble the Chief Justice.
26. All the Private Secretaries to the Hon'ble Judges.
27. The Registrar General / Registrar (Vigilance) / Secretary to Hon'ble the Chief Justice / Registrar (Recruitment) / Registrar (Statistics and Review) / Registrar (Judicial) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Infrastructure & Maintenance) / Registrar (Administration).
28. The Director, Karnataka Judicial Academy, Bengaluru.
29. The Principal Judge, Family Court, Bengaluru.
30. The Chief Judge, Court of Small Causes, Bengaluru.
31. The Presiding Officer, Labour Court, Bengaluru.
32. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
33. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
34. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
35. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
36. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru
37. The Prl. Secretary to Government of Karnataka, Department of Law, Justice & Human Rights, Vidhana Soudha, Bengaluru
38. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru
39. The Section Officers of GOB-II/HVC/R&SB/HCL/HCB/DJA/A&IB/HRMS Branches of this office
40. Office copy